

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date : 5th March, 2019
Time : 12.00 NOON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 456/2018 (Earlier O.A. No. 146/2014 (CZ))	Nityanand Mishra Vs. State of M.P. & Ors.	Mr. Siddharth Singh, Adv. for Applicant
FOR ADMISSION			
2.	Appeal No. 01/2019 WITH	Sunil Kumar Jain Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
3.	Appeal No. 02/2019	Mukesh Sethi Vs. Rajasthan State Environment Impact Assessment Authority & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Appellant
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 07/2017 (CZ)	M/s Lubok Carbon LLP Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Raunak Bapna, Adv. for Appellant Mr. Sandeep Singh, Adv. for RSPCB Mr. Om S. Shrivastava, Adv. for RIICO
5.	Original Application No. 41/2018 (CZ) (M.A. No. 120/2018 & M.A. No. 121/2018)	Jaimanglam Jabali Foundation Vs. State of M.P. & Ors.	Mr. Ajit Singh, Adv. for Applicant Mr. Sachin K. Verma, Adv. for R-1, 2, 6 & 8 Ms. Parul Bhadoria, Adv. for R-5 Mr. V. K. Shukla, Adv. for R-3, 4 & 7
FOR HEARING			
6.	Appeal No. 07/2016 (CZ) WITH	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. for Appellant Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for State of CG Mr. Vishal Bhatnagar, Adv. for R-4 Ms. Parul Bhadoria, Adv. for CECB
7.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	Laxmi Chouhan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Om S. Shrivastava, Adv. for R-1 Mr. Vishal Bhatnagar, Adv. for R-3 Mr. Siddharth Chauhan, Adv. for State of CG

CASES AT SR. NO. 8 & 9 WILL BE TAKEN-UP ON 07.03.2019 FOR HEARING

8.	Original Application No. 148/2017 (CZ) (I.A. No. 06/2019)	Alok Dubey Vs. State of Chhattisgarh & Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Siddharth Chauhan, Adv. for State of Chhattisgarh Mr. Om Shankar Shrivastava, Adv. for MoEF Mr. Aaurg Maheshwari, Adv. for R-5
9.	M.A. No. 476/2018 & M.A. No. 477/2018 (Earlier M. A. No. 447/2017 (CZ) IN Original Application No. 337/2014 (CZ)	Shri Vinod Kumar Kori Vs. State of Madhya Pradesh & Ors.	Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shyamal Anand, Adv. for HMA Agro Industries Ltd. Mr. Dharmvir Sharma, Adv. for HMA Mr. Vivek Choudhary, Adv. for BMC Mr. Santosh Verma, Adv. for ADM

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